

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

126

BENCH-II

CA (CAA) No. 698/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Kalpataru Housefin & Trading Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Manju Bhuteria, Advocate

2. Mr. N. Gunumurthy, FCA

} applicant



Gunumurthy
06/09/2018

126. 06-09-2018 – CA(CAA) No. 698/KB/2018 – Kalpataru Housefin & Trading Pvt. Ltd. & Ors.

O R D E R

The Ld. Counsel for the Applicant appeared.

Perused the record.

The matter stands adjourned for further consideration on 29-10-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)